

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 74 of 2013 & IA 120 of 2013

Dated : 4th September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Pashchim Gujarat Vij Co. Ltd. & Anr. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Goel
Mr. Vinod Shah

ORDER

Heard learned counsel for the Appellant for some time.

Post the matter for further hearing on **17th September, 2013.**

(Justice Surendra Kumar)
Judicial Member

s/pg

(Rakesh Nath)
Technical Member